

ITEM NO.3 Court 7 (Video Conferencing) SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 16742/2018

THE STATE OF UTTAR PRADESH & ORS. Petitioner(s)

VERSUS

DILEEP SHARMA & ORS. Respondent(s)

(Only office report on default in SLP No. 16743 of 2018 will be listed before the Hon'ble Judge in Chamber.)

WITH

SLP(C) No. 23371/2018 (XI)

SLP(C) No. 16743/2018 (XI)
(FOR AMENDMENT IN CAUSE TITLE ON IA 131218/2019
FOR APPLICATION FOR SUBSTITUTION ON IA 176307/2019
FOR CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN. ON IA
176308/2019

FOR SETTING ASIDE AN ABATEMENT ON IA 176309/2019
FOR CONDONATION OF DELAY IN FILING ON IA 197563/2019
IA No. 131218/2019 - AMENDMENT IN CAUSE TITLE
IA No. 197563/2019 - CONDONATION OF DELAY IN FILING)

SLP(C) No. 16744/2018 (XI)
(FOR ADMISSION and I.R. and IA No.80466/2018-CONDONATION OF DELAY
IN FILING and IA No.80467/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80469/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16746/2018 (XI)

SLP(C) No. 16748/2018 (XI)

SLP(C) No. 16749/2018 (XI)
(FOR ADMISSION and I.R. and IA No.80410/2018-CONDONATION OF DELAY
IN FILING and IA No.80411/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.80412/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 16750/2018 (XI)

SLP(C) No. 16752/2018 (XI)
(FOR ADMISSION and I.R. and IA No.79862/2018-CONDONATION OF DELAY
IN FILING and IA No.79863/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.79865/2018-EXEMPTION FROM FILING O.T.)

SLP(C) No. 25245/2018 (XI)

Diary No(s). 29924/2018 (XI)
(FOR ADMISSION and I.R. and IA No.122963/2018-CONDONATION OF DELAY
IN FILING and IA No.122964/2018-EXEMPTION FROM FILING C/C OF THE
IMPUGNED JUDGMENT and IA No.122965/2018-EXEMPTION FROM FILING O.T.)

Date : 13-08-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Ardhendumauli Kumar Prasad, AOR

For Respondent(s)

Mr. T. Mahipal, AOR

Mr. Mukul Kumar, AOR

Mr. P. I. Jose, AOR

UPON hearing the counsel the Court made the following
O R D E R

Mr. Ardhenumauli Kumar Prasad, learned counsel for the petitioners prays for and is granted two weeks' time to submit the Amended Cause Title, in terms of office report dated 05.08.2020.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIRENDER SINGH)
BRANCH OFFICER